Name of the Corporate Debtor: KASATA HOMETECH (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 11-08-2021; List of Creditors as on: 23-03-2022; Name of IP: Mr. Jugraj Singh Bedi; Process Number: 2; Last 5 digitof registration number: 11208

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	22	488619583	22	438001079	91.12		50618504		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	21	60645876	21	37086903	7.72		23558973		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	283844	1	283844	0.06		23558973		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	55583725	2	4892749	1.02		8440976	42250000	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	442000	1	442000	0.09				Annexure 9
Total		51	605575028	47	480706575	100.00		82618453	42250000	